

## NOTICE

IN **PARTIAL MODIFICATION** to the Notice dated 24<sup>th</sup> July 2020, with regard to the hearing of matters from 27<sup>th</sup> July 2020 to 21<sup>st</sup> August 2020, IT IS **HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at **High Court of Bombay at Goa** that the following modifications have been done with effect from **31<sup>st</sup> July 2020** :-

### HIGH COURT OF BOMBAY AT GOA

**On 31<sup>st</sup> July, 3, 4, 6, 7, 10, 11, 13 and 14<sup>th</sup> August 2020**

10.30 a.m. onwards.

Sitting	Matters	Email id to forward praecipe
Hon'ble Shri. Justice M.S. SONAK AND Hon'ble Smt. Justice M.S. JAWALKAR	<b>Admission and final hearing of Civil and Criminal matters and applications therein, pertaining to Division Bench.</b>	reghighgoadb@gmail.com
Hon'ble Shri. Justice D. S. NAIDU	<b>Admission and final hearing of Civil matters and applications therein pertaining to Single Bench.</b>	reghighgoasbcv@gmail.com
Hon'ble Kum. Justice NUTAN D. SARDESSAI	<b>Admission and final hearing of Criminal matters and applications therein pertaining to Single Bench.</b>	reghighgoasbcr@gmail.com

**NOTE :** It is clarified that the assignments as above shall continue with the Hon'ble Judges between 25<sup>th</sup> July 2020 and 14<sup>th</sup> August 2020.

**On 17, 18, 20, 21<sup>st</sup> August 2020  
10.30 a.m. onwards.**

Sitting	Matters	Email id to forward praecipe
Hon'ble Shri. Justice M.S. SONAK AND Hon'ble Smt. Justice M.S. JAWALKAR	<b>Admission and final hearing of Civil and Criminal matters and applications therein pertaining to Division Bench.</b>	reghighgoadb@gmail.com
Hon'ble Shri. Justice D. S. NAIDU	<b>Admission and final hearing of Civil and Criminal matters and applications therein pertaining to Single Bench.</b>	reghighgoasbcv@gmail.com (for Civil matters)  reghighgoasbcr@gmail.com (for Criminal matters)

NOTE : It is clarified that the assignments as above shall continue with the Hon'ble Judges between 15<sup>th</sup> August 2020 and 21<sup>st</sup> August 2020.

**NOTE-IV**

- i) The final hearing matters will be listed before the Hon'ble Court only after receipt of praecipe and services of the praecipe to the other side.
- ii) The Advocate or the party in person who wishes to list his matter for final hearing should send a praecipe on the given email address alongwith an acknowledge of service of praecipe to the other side.

Dated this 29<sup>th</sup> day of July 2020.

By Order,

Sd/-

(V. R. Kachare)

I/c Registrar (Judl-I)

High Court, Appellate Side,

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Bombay.

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